GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 1668 ANSWERED ON 28TH NOVEMBER, 2019

EXECUTION OF ROAD PROJECTS UNDER BHARATMALA PARIYOJANA

1668. DR. VISHNU PRASAD M.K:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government proposes to construct roads along India's borders and other important places particularly in Tamil Nadu under Bharatmala Pariyojana and if so, the details thereof;
- (b) whether all the stakeholders especially farmers whose land is to be acquired have been taken into confidence and if so, the details thereof;
- (c) whether re-alignment is proposed where the road passes through fertile land and if so, the details thereof;
- (d) the present status of progress of each project, State-wise along with the time frame set for completion thereof; and
- (e) the funds allocated for each project during the last two years and the current financial year?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI)

(a) to (e) The Government of India had approved Bharatmala Pariyojana Phase-I in October, 2017 with an aggregate length of about 34,800 km (including 10,000 km residual NHDP stretches) at an estimated outlay of Rs. 5,35,000.00 crores for development of about 9,000 km length of Economic corridors, about 6,000 km length of Inter-corridor and feeder roads, about 5,000 km length of National Corridors Efficiency improvements, about 2,000 km length of Border and International connectivity roads, about 2,000 km length of Coastal and port connectivity roads, about 800 km length of Expressways.

A manual of guidelines on land acquisition for National Highways has been evolved which includes comprehensive policy guidelines regarding applicability of Right to Fair Compensation in Land Acquisition, Rehabilitation and Resettlement Act, 2013 (RFCTLARR Act, 2013) to the National Highways Act, 1956, determination of market value of land, multiplication factor, purchase of land through consent of land owners,

acquisition of land for missing plot, administrative charges for land acquisition etc. Development of highway stretches is taken up post finalisation of alignment, cost estimates, land acquisition requirement etc. based on outcome of Detailed Project Report (DPR)/ Feasibility Study, project viability, inter-se-priority and availability of funds.

Total of 255 road projects with an aggregate length of about 10,699 km have been approved till October, 2019 under Bharatmala Pariyojana with Total Cost as Rs. 2,64,916 crores approximately. State wise list is provided at **Annexure**. Bharatmala Pariyojana Phase-I is targeted for completion by 2021-22.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA UNSTARRED QUESTION NO. 1668 FOR ANSWER ON 28.11.2019 ASKED BY DR. VISHNU PRASAD M.K. REGARDING **'EXECUTION OF ROAD PROJECTS UNDER BHARATMALA PARIYOJANA**'

State-wise details of highway projects approved under Bharatmala Pariyojana Phase-I till October, 2019

Sr.	State	No. of	Length	Total Cost
no.		Projects	(in Km)	(Rs. in cr.)
1	Andhra Pradesh	13	506.42	12765.95
2	Arunachal Pradesh	0	0	0
3	Assam	3	82.05	2325.84
4	Bihar	7	471.771	10540.01
5	Chhattisgarh	1	53.3	1588.75
6	Delhi	5	41	7958.44
7	Goa	0	0	0
8	Gujarat	10	386.96	16107.5
9	Haryana	19	575.721	23783.72
10	Himachal Pradesh	1	23	1012.77
11	Jammu & Kashmir	2	100	3852.21
12	Jharkhand	8	343.35	6531.17
13	Karnataka	12	634.34	15760.19
14	Kerala	4	51.2	3386.31
15	Madhya Pradesh	20	670.9	18076.94
16	Maharashtra	29	794.563	21072.74
17	Manipur	0	0	0
18	Meghalaya	0	0	0
19	Mizoram	0	0	0
20	Nagaland	0	0	0
21	Odisha	14	716	11101.46
22	Punjab	3	120.31	723.67
23	Rajasthan	33	1769.86	27765.01
24	Sikkim	0	0	0
25	Tamil Nadu	29	1208.985	24430.56
26	Telangana	6	261	5166.38
27	Tripura	0	0	0
28	Uttar Pradesh	28	1572.4	42402.62
29	Uttarakhand	3	80.06	556.11
30	West Bengal	5	236.22	8007.59
	Total	255	10699.41	264915.9